

| <b>PENDENCY REPORT AS ON 25-06-2021</b> |   |              |
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| <b>Sl No.</b>                           | <b>Case Type</b>  | <b>Total</b> |
| 1                                       | ABLAPL- Anticipatory Bail   | 11256        |
| 2                                       | ADMLS-Admiralty Suits.  | 10           |
| 3                                       | AHO-Appeal Against High Court Order.  | 47           |
| 4                                       | Application Us 34 of the Act involving International Commercial Arbitration | 1            |
| 5                                       | ARBA-Appeals under Indian Arbitration Act.                                  | 275          |
| 6                                       | ARBP-Petitions under Indian Arbitration Act.                                | 123          |
| 7                                       | AS-Admiralty Suit.  | 1            |
| 8                                       | BLAPL-Bail Application.   | 5202         |
| 9                                       | CEREF-Reference under Central Excise Act.                                   | 20           |
| 10                                      | CMAPL-Miscellaneous Applications.   | 2588         |
| 11                                      | CMPAT-Company Act.  | 84           |
| 12                                      | CMP-Civil Miscellaneous Petition  | 2507         |
| 13                                      | COA-Appeals against judgement in Comp.Pet.                                  | 17           |
| 14                                      | COAPL-Appl.in pending Proceeding(Comp. Act.)                                | 2            |
| 15                                      | CONTAC-Appeals against orders in Civil Contempt                             | 7            |
| 16                                      | CONTAR-Appeals against orders in CrI.Cont.mater                             | 1            |
| 17                                      | CONTC-Cotempt of Court Cases (Civil contempt)                               | 5874         |
| 18                                      | Contempt Petition in Bhubaneswar Bench                                      | 36           |
| 19                                      | Contempt Petition in Cuttack Bench  | 167          |
| 20                                      | Contempt Petition in Sambalpur Bench  | 3            |
| 21                                      | CONTR-Proceeding relating to Criminal Contempt                              | 84           |
| 22                                      | COPET-Orginal Petition (Companies Act.)                                     | 130          |
| 23                                      | CRA-Criminal Appeals  | 1019         |
| 24                                      | CRLA-Appeal against Judgement/Sentence.                                     | 10023        |
| 25                                      | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.                               | 1419         |
| 26                                      | CRLMA-Other Miscellaneous Application.                                      | 705          |
| 27                                      | CRLMC-Appl.under Sec.482 Cr.P.C.  | 11281        |
| 28                                      | CRLMP-Criminal Miscellaneous Petition                                       | 609          |
| 29                                      | CRLREV-Criminal Revision.   | 9099         |
| 30                                      | CRLTR-Original Trial.   | 1            |
| 31                                      | CRMC-Criminal Miscellaneous Case  | 22           |
| 32                                      | CRP-Revision Petition.  | 157          |
| 33                                      | CRREV-Criminal Revision   | 261          |
| 34                                      | CS(OS)-Civil suits.   | 1            |
| 35                                      | CUSREF-Reference under Customs Act.   | 3            |
| 36                                      | CVA-Civil Appeals   | 3            |
| 37                                      | CVREV-Civil Revision.   | 38           |
| 38                                      | CVRVW-Civil Review.   | 19           |
| 39                                      | DSREF-Confirmation under Sec.336 Cr.P.C.                                    | 3            |
| 40                                      | EC-Execution Case.  | 3            |
| 41                                      | ELA-Appeals from Judgement in Election Pet.                                 | 14           |
| 42                                      | ELPET-Election Petitions.   | 28           |
| 43                                      | EXFA-Execution First Appeal.  | 3            |
| 44                                      | EXOS-Execution Application.   | 4            |
| 45                                      | EXP-Execution Petition.   | 21           |
| 46                                      | FA-First Appeal   | 1091         |

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| 47 | FAO-First Appeal from Orders.                    | 3251 |
| 48 | FA(OS)-FA from Judgement in original suits.      | 1    |
| 49 | GA-Government Appeals                            | 112  |
| 50 | GCRLA-Government Appeals                         | 415  |
| 51 | GUAP-Pet. under Guardianship and Wards Act.      | 12   |
| 52 | IP(M)-Main Petition (Insolvency ACT.)            | 1    |
| 53 | ITA-Appeals Income-tax                           | 409  |
| 54 | JCRA-Jail Criminal Appeals                       | 15   |
| 55 | JCRLA-Jail Criminal Appeal                       | 1206 |
| 56 | JCRLRV-Jail Criminal Revision.                   | 12   |
| 57 | JCRMJ-Jail Criminal Misc.Case.                   | 1    |
| 58 | LAA-Appeals (Land Acquisition Act)               | 995  |
| 59 | LPA-Letters Patent Appeals.                      | 36   |
| 60 | MACA-Motor Accident Appeals.                     | 6543 |
| 61 | MAC-Motor Accident Claims.                       | 1    |
| 62 | MA-Miscellaneous Appeals                         | 102  |
| 63 | MATA-Matrimonial Cases (Appeals)                 | 932  |
| 64 | MFA-FA against Spl. Jurisdiction Cases.          | 12   |
| 65 | MJC-Misc.Judicial Case.                          | 59   |
| 66 | MSA-SA from judgements in Misc. Cases.           | 85   |
| 67 | OCRMC-Original CrI. Miscellaneous Case           | 100  |
| 68 | OJC-Original Jurisdiction case (Writ)            | 1533 |
| 69 | OREF-References.                                 | 1    |
| 70 | OS-Original Suit.                                | 1    |
| 71 | OTAPL-Other Tax Applications.                    | 120  |
| 72 | OTC-Other Tax Case.                              | 5    |
| 73 | OVTA-Tax Appeal Under OVAT ACT.                  | 1    |
| 74 | RCFA-First Appeals(Rent Control Matters)         | 1    |
| 75 | Review Petition in Bhubaneswar Bench             | 3    |
| 76 | Review Petition in Cuttack Bench                 | 42   |
| 77 | RFA-FA from Judgement and Decree in Suit         | 2154 |
| 78 | RPFAM-Revision US 19 of Family Court Act.        | 1654 |
| 79 | RSA-Second Appeal from Judgement and Decree.     | 6806 |
| 80 | RVWPET-Review Petition.                          | 2036 |
| 81 | SAO-Second Appeal from Appellate Order.          | 226  |
| 82 | SA-Second Appeal                                 | 2300 |
| 83 | SCLP-Pet.for leave to appeal to Supreme Court    | 1    |
| 84 | SJC-Special Jurisdiction Case (Tax Matters)      | 179  |
| 85 | SM-Suo Motu.                                     | 46   |
| 86 | SPA-Sp.Appeal before DB ...                      | 5    |
| 87 | STAPL-Appl.for direction to make a reference.    | 1    |
| 88 | STREV-Sales Tax Revision.                        | 1558 |
| 89 | TA-Tax Appeal                                    | 12   |
| 90 | TEST-Testamentary Cases.                         | 1    |
| 91 | TREV-Tax Revision                                | 95   |
| 92 | TRPCRL-Transfer Pet.for transfer a CrI.Proc.     | 289  |
| 93 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C.    | 901  |
| 94 | WA-Appeals before DB against SB Judgement        | 3886 |
| 95 | WPC(OAB)-Original Application in Berhampur Bench | 2    |

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|--------------------|---|---------------|
| 96                 | WPC(OAC)-Original Application in Cuttack Bench                | 1127          |
| 97                 | WPC(OA)-Original Application in Bhubaneswar Bench             | 390           |
| 98                 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 33            |
| 99                 | WPC(OAS)-Original Application in Sambalpur Bench              | 15            |
| 100                | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                   | 482           |
| 101                | WPC(TAC)-Transfer Application in Cuttack Bench                | 5             |
| 102                | WP(C)-Writ Petition under Art.226 and 227.                    | 71042         |
| <b>Grand Total</b> |   | <b>175515</b> |